

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Union Bank of India  
Vs  
Star Agro Marine Exports Pvt Ltd

**MAIN PETITION NUMBER** : CP/668/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/57(CHE)/2024

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**ORDER**

Present: Ld. Counsel Ms. Niveditha for the Applicant.

None for the Respondent No. 1, despite service.

As seen from the Affidavit of Service filed pursuant to the order dated 16.02.2024, partners of Respondent No. 2 have been served.

Despite service none is present for Respondent No. 2.

Despite repeated calls and case awaited, none for the Respondents No. 1 and 2 are present. Respondents No. 1 and 2 are set as ex-parte.

List the application for hearing on **31.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)